

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

PENDENCY/ ARREARS IN THE SUB-ORDINATE COURTS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH,

AS ON 31ST JANUARY, 2022

Name of the State.	Opening Balance			Institution during the Month			Disposal during the Month			Closing Balance at the end of the month			Disposal of cases which are more than 5 years old			Pendency of Cases which are more than 5 years old at the end of the month		
	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total
ASSAM	87218	329060	416278	4227	13953	18180	3327	9449	12776	88118	333564	421682	289	704	993	13736	51837	65573
NAGALAND	1745	2824	4569	157	229	386	218	142	360	1684	2911	4595	13	5	18	439	871	1310
MIZORAM	2648	3656	6304	302	454	756	278	330	608	2672	3780	6452	01	-	01	223	272	495
ARUNACHAL PRADESH	2450	11739	14189	174	526	700	210	408	618	2414	11857	14271	12	57	69	490	4246	4736